

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013**

**Dated : 16<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 107 of 2013 &  
IA no. 276 of 2013**

**The Tata Power Co. Ltd. ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Perna Priyadarshini

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2  
Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1

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**Appeal No. 125 of 2013**

**Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)  
Versus  
Maharashtra State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2  
Ms. Perna Priyadarshini for  
TATA POWER  
Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1

**Appeal No. 126 of 2013**

**Bharti Airtel Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2  
Ms. Perna Priyadarshini for  
TATA POWER  
Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1

**Appeal No. 123 of 2013**

**Shopping Centers Association of  
India (SCAI) Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Shikhil Suri  
Mr. Ankit Gupta

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2  
Ms. Perna Priyadarshini for  
TATA POWER  
Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1

**Appeal No. 124 of 2013**

**Retailers Association of India .... Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Shikhil Suri  
Mr. Ankit Gupta

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2  
Ms. Perna Priyadarshini for  
TATA POWER  
Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1

**Appeal No. 135 of 2013 & IA 200 of 2013**

**MIDC Moral Industries Association .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) :

Mr. Hasan Murtaza for R-2  
Ms. Perna Priyadarshini for  
TATA POWER  
Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1

**ORDER**

We have heard Learned Counsel for the parties for some time.  
Written Submissions have already been filed

At the request of Learned Counsel for the parties, post the matter  
on 10.11.2014 for further hearing.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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